

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 67
ANSWERED ON 03/02/2025**

ELIGIBLE HOUSEHOLDS UNDER PMAY-U

67. SHRI SAKET GOKHALE:

Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) the total number of eligible households in EWS/LIG and MIG categories, including slum dwellers, that were identified by Government during the launch of Pradhan Mantri Awas Yojana – Urban (PMAY-U);
- (b) the number of these eligible households that have been provided completed “pucca” houses under PMAY-U between the period July 2019 to October 2024, month-wise; and
- (c) the total number of eligible households under PMAY-U that are yet to receive “pucca” houses as on date?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (c) ‘Land’ and ‘Colonization’ are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/Union Territories (UTs) by providing Central assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) since 25.06.2015 to provide pucca houses with basic civic amenities to eligible households in EWS/LIG and MIG categories, including slum dwellers across the country. The scheme has four verticals namely, Beneficiary-led individual house construction/enhancements (BLC), Affordable Housing in Partnership (AHP), “In-Situ” Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS).

PMAY-U is implemented through the States/UTs in the spirit of co-operative federalism wherein States/UTs undertook demand survey to assess the actual demand of housing. The scheme offers a cafeteria approach to the beneficiaries to choose from any one of the four verticals of the scheme, depending on the suitability, availability of encumbrance free land, income group etc. States/UTs assessed a requirement of 112.24 lakhs houses in the year 2017. However, demand of housing being dynamic in nature, additional urban households who became eligible during implementation of the scheme, were also covered under PMAY-U.

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Based on the demand for housing in the urban areas, States/UTs prepare project proposals and after approval of State Level Sanctioning and Monitoring Committee (SLSMC), these are submitted to the Ministry for sanctioning of admissible Central Assistance by Central Sanctioning and Monitoring Committee (CSMC) in phased manner.

Based on the project proposals submitted by States/UTs, a total of 118.64 lakh houses have been sanctioned by the Ministry, out of which 112.50 lakh have been grounded and 90.25 lakh are completed/delivered to the beneficiaries across the country as on 27.01.2025. Details of total number of houses sanctioned, grounded and completed/delivered to EWS/LIG and MIG beneficiaries including slum dwellers under PMAY-U are at Annexure-I. Month-wise details of houses completed/delivered to EWS/LIG and MIG beneficiaries from July 2019 to October 2024 under PMAY-U are at Annexure-II. All the proposals received from States/UTs have been considered and no proposal is pending with Ministry under PMAY-U. The scheme period, which was earlier upto 31.03.2022, has further been extended upto 31.12.2025, except for Credit Linked Subsidy Scheme (CLSS) vertical of the scheme, to complete all the houses sanctioned without changing the funding pattern and implementation methodology.

Further, based on the learning from the experiences of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to construct, purchase and rent a house by eligible beneficiaries at affordable cost through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). As on date, 29 States/Union Territories (UTs) have signed Memorandum of Agreement (MoA) to implement PMAY-U 2.0 as per scheme guidelines. The scheme guidelines are available at <https://pmay-urban.gov.in/uploads/guidelines/Operational-Guidelines-of-PMAY-U-2.pdf>.

Details of physical progress of houses for EWS/LIG and MIG beneficiaries including slum dwellers under PMAY-U

| Sr. No. | Particulars | EWS/LIG | MIG | Total |
|----------------|---|----------------|------------|--------------|
| 1 | Houses Sanctioned (Nos) | 112,55,221 | 6,08,317 | 118,63,538 |
| 2 | Houses Grounded for Construction (Nos) | 106,41,926 | 6,08,317 | 112,50,243 |
| 3 | Constructions of Houses Completed (Nos) | 84,16,486 | 6,08,317 | 90,24,803 |

Details of pucca houses completed for EWS/LIG and MIG beneficiaries from July 2019 to October 2024 under PMAY-U

(Nos in thousands)

| Sr. No. | Month | EWS/LIG | MIG | Total |
|---------|--------|---------|-------|--------|
| 1 | Jul-19 | 26.05 | 3.30 | 29.35 |
| 2 | Aug-19 | 16.60 | 3.29 | 19.88 |
| 3 | Sep-19 | 39.61 | 22.02 | 61.63 |
| 4 | Oct-19 | 59.94 | 27.72 | 87.65 |
| 5 | Nov-19 | 46.70 | 7.30 | 54.00 |
| 6 | Dec-19 | 232.83 | 5.40 | 238.23 |
| 7 | Jan-20 | 18.45 | 6.67 | 25.12 |
| 8 | Feb-20 | 49.81 | 21.45 | 71.26 |
| 9 | Mar-20 | 50.92 | 20.44 | 71.36 |
| 10 | Apr-20 | 67.20 | 12.44 | 79.64 |
| 11 | May-20 | 55.53 | 21.41 | 76.95 |
| 12 | Jun-20 | 38.69 | 10.40 | 49.08 |
| 13 | Jul-20 | 42.21 | 3.90 | 46.11 |
| 14 | Aug-20 | 114.24 | 9.81 | 124.05 |
| 15 | Sep-20 | 101.93 | 37.33 | 139.26 |
| 16 | Oct-20 | 26.61 | 6.49 | 33.10 |
| 17 | Nov-20 | 23.45 | 18.24 | 41.69 |
| 18 | Dec-20 | 168.24 | 20.24 | 188.48 |
| 19 | Jan-21 | 120.29 | 14.10 | 134.39 |
| 20 | Feb-21 | 121.89 | 20.03 | 141.92 |
| 21 | Mar-21 | 339.98 | 71.28 | 411.26 |
| 22 | Apr-21 | 72.16 | - | 72.16 |
| 23 | May-21 | 26.23 | - | 26.23 |
| 24 | Jun-21 | 177.25 | - | 177.25 |
| 25 | Jul-21 | 8.87 | - | 8.87 |
| 26 | Aug-21 | 3.62 | - | 3.62 |
| 27 | Sep-21 | 142.36 | - | 142.36 |
| 28 | Oct-21 | 34.28 | - | 34.28 |
| 29 | Nov-21 | 90.36 | - | 90.36 |
| 30 | Dec-21 | 54.15 | - | 54.15 |
| 31 | Jan-22 | 103.17 | - | 103.17 |
| 32 | Feb-22 | 121.16 | - | 121.16 |

| Sr. No. | Month | EWS/LIG | MIG | Total |
|---------|--------|---------|-----|--------|
| 33 | Mar-22 | 192.05 | - | 192.05 |
| 34 | Apr-22 | 109.89 | - | 109.89 |
| 35 | May-22 | 163.22 | - | 163.22 |
| 36 | Jun-22 | 72.46 | - | 72.46 |
| 37 | Jul-22 | 73.52 | - | 73.52 |
| 38 | Aug-22 | 65.44 | - | 65.44 |
| 39 | Sep-22 | 84.80 | - | 84.80 |
| 40 | Oct-22 | 112.05 | - | 112.05 |
| 41 | Nov-22 | 20.78 | - | 20.78 |
| 42 | Dec-22 | 249.30 | - | 249.30 |
| 43 | Jan-23 | 160.48 | - | 160.48 |
| 44 | Feb-23 | 286.76 | - | 286.76 |
| 45 | Mar-23 | 141.30 | - | 141.30 |
| 46 | Apr-23 | 62.68 | - | 62.68 |
| 47 | May-23 | 113.97 | - | 113.97 |
| 48 | Jun-23 | 47.63 | - | 47.63 |
| 49 | Jul-23 | 79.78 | - | 79.78 |
| 50 | Aug-23 | 47.96 | - | 47.96 |
| 51 | Sep-23 | 59.50 | - | 59.50 |
| 52 | Oct-23 | 51.91 | - | 51.91 |
| 53 | Nov-23 | 65.29 | - | 65.29 |
| 54 | Dec-23 | 74.98 | - | 74.98 |
| 55 | Jan-24 | 100.62 | - | 100.62 |
| 56 | Feb-24 | 99.89 | - | 99.89 |
| 57 | Mar-24 | 85.26 | - | 85.26 |
| 58 | Apr-24 | 113.05 | - | 113.05 |
| 59 | May-24 | 50.31 | - | 50.31 |
| 60 | Jun-24 | 94.03 | - | 94.03 |
| 61 | Jul-24 | 109.59 | - | 109.59 |
| 62 | Aug-24 | 85.55 | - | 85.55 |
| 63 | Sep-24 | 62.24 | - | 62.24 |
| 64 | Oct-24 | 48.97 | - | 48.97 |